

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **13.10.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1 Mr. Philip Mathew- R2
2.	Comp App (AT) (CH) (Ins) No. 395/2025 For Exemption IA No.1148/2025 For Stay IA No. 1149/2025	Chenchaiah Vemuru Suspended Director of SLS Power Ltd Vs Canara Bank Ltd & Anr	Mr. G Aniruth Purusothaman	Mr. Manav Gecil Thomas R1
3.	Comp App (AT) (CH) No. 123/2025 For Urgent Hearing IA No. 1365/2025 For Stay IA No. 1366/2025	Biju Scaria & Anr. Vs Media Team Solutions (I) Pvt Ltd & 4 Ors.	Ms. S Manjula Devi	
4.	TA (AT) No. 211/2021 (Comp App (AT) (Ins) No. 1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Keerthikiran Murali	Mr. Ramaswamy Meyyappan R1 R5 R6
5.	Comp App (AT) (CH) (Ins) No. 379/2025 For Stay IA No. 1120/2025 For Condone Delay IA No. 1121/2025	Boorugu Infra Projects Pvt Ltd, in consortium with Vishwanath Projects Ltd. & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holding Pvt Ltd & 2 Ors.	Mr. P Mohith Reddy	
6.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244/2024	S2Tech.com India Pvt Ltd Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Ltd & Anr	Mr. Sam Jayraj Houston	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in